

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3086
ANSWERED ON 08/08/2023**

STATUS OF PMGSY

3086. SHRI ANNASAHEB SHANKAR JOLLE:

SHRI RAJVEER DILER:

SHRI KAMLESH PASWAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of projects completed, pending and ongoing along with their latest status and the timeframe for completion as on date under Pradhan Mantri Gram Sadak Yojana (PMGSY) during each of the last three years and the current year, State and district-wise particularly in the State of Karnataka and Hathras Parliamentary Constituency of Uttar Pradesh;**
- (b) the total funds allocated and utilized in this regard during the said period, State and district-wise particularly in Karnataka and Uttar Pradesh;**
- (c) the number of roads that require sanction from the Union Government under the said yojana, State and district-wise;**
- (d) whether the Government has conducted any study on quality of roads under PMGSY during the said period and if so, the details thereof, State and district-wise and if not, the reasons therefor; and**
- (e) the steps being taken by the Government to accelerate the pace of construction of roads under the PMGSY?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

- (a) As per the programme guidelines, the tendering and execution of the projects sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) is the responsibility of the State Government concerned. The State/UT-wise details of projects completed and pending/ongoing,**

including data of the State of Karnataka during each of the last three years and current year are given in Annexure-I.

Parliamentary Constituency wise details for PMGSY are not maintained in the Ministry. The details of projects completed and pending/ongoing in the Hathras district of Uttar Pradesh during each of the last three years and the current year are given below:-

Year	Completed			Pending/ongoing at the end of the Financial Year		
	No. of roads	Road length	No. of bridges	No. of roads	Road length	No. of bridges
2020-21	0	0	0	4	44	0
2021-22	0	11	0	20	169	0
2022-23	4	96	0	16	72	0
2023-24	8	33	0	8	38	0

The time-line for completion of PMGSY-I, PMGSY-II and Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) is upto March, 2024 and that for PMGSY-III, it is upto March, 2025.

(b) The funds for the implementation of the scheme are released by the Ministry to the State as a whole. The funds to the States are released on the basis of works in hand, their execution capacity & performance and unspent balances of the previous releases available with them. Further release of funds to the Programme Implementation Units (PIUs) at the district level is done by the respective State Governments depending upon the absorption capacity of the PIU.

The details of Central Share of funds released and expenditure incurred by the States/UTs, including the States of Karnataka and Uttar Pradesh during the last three years and the current year are given in Annexure-II.

(c) The Department has sanctioned all the projects under PMGSY-I & II. The allocated target and road length balance for sanction under RCPLWEA and PMGSY-III, State/UT-wise are given in Annexure-III. Under PMGSY-III, Ministry has allocated the target length to the States/UTs. The district-wise allocation of the target within the overall target allocated to the State under PMGSY-III is done by the respective State Governments.

(d) PMGSY has a well-structured three-tiered Quality Control mechanism for ensuring construction of quality road works and durability of road assets. The first two tiers of the structure are the responsibility of the respective State Governments and under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspections of road works under the programme to monitor quality and also to provide guidance to the field functionaries. The state-wise and district-wise details of inspections conducted by NQMs during last three years for completed and ongoing roads and bridge projects and percentage of road/bridge projects graded Satisfactory in the States/UTs can be accessed at <https://omms.nic.in>->Quality->Quality (NQM Reports)->Quality Grading Abstract.

(e) The progress of implementation of rural roads under PMGSY is regularly reviewed by way of Regional Review Meetings (RRMs), the Performance Review Committee (PRC) Meetings, Pre-Empowered /Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (DISHA) headed by a Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. In addition to this, special review meetings/monthly review meetings are also held by Secretary/Additional Secretary/Joint Secretaries, Ministry of Rural Development with Chief Secretaries/ Principal Secretaries of the States. In these meetings, hand holding of the State is done and efforts are made to remove the obstacles.

Annexure-I**Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 3086 for 08.08.2023****Road length in Km**

Name of State/UTs	Financial Year 2020-21					
	Completed			Pending/ongoing at the ending of Year		
	No. of Roads	Road length	No. of Bridges	No. of Roads	Road length	No. of Bridges
A & N Islands	12	31	0	103	169	0
Andhra Pradesh	61	531	13	520	3415	43
Arunachal Pradesh	25	1,796	18	437	2910	182
Assam	786	2,682	357	1284	2950	563
Bihar	586	2,255	283	1087	4587	678
Chhattisgarh	296	4,689	78	1312	5301	73
Goa	0	0	0	0	0	0
Gujarat	3	202	42	304	2816	2
Haryana	0	224	0	203	1682	0
Himachal Pradesh	274	1,916	6	703	3573	41
Jammu & Kashmir	243	3,167	21	1189	4757	136
Jharkhand	470	2,008	74	587	1361	161
Karnataka	4	566	1	787	4812	100
Kerala	21	77	0	80	251	2
Madhya Pradesh	278	2,958	195	606	3988	405
Maharashtra	33	181	28	506	3386	143
Manipur	95	893	6	330	2918	150
Meghalaya	77	728	8	494	1841	75
Mizoram	4	246	0	133	753	0
Nagaland	6	36	1	53	461	52
Odisha	1,050	1,840	79	1517	6042	209
Puducherry	0	0	0	45	106	0
Punjab	1	1	0	204	2056	0
Rajasthan	13	1,856	12	610	3986	8
Sikkim	27	157	2	184	678	58
Tamil Nadu	378	871	35	878	2801	9
Tripura	27	109	4	119	538	18
Uttar Pradesh	94	718	0	913	6573	15
Uttarakhand	204	3,365	14	807	2441	125
West Bengal	472	2,179	3	576	894	55
Telangana	36	315	12	463	2883	146
Ladakh	5	86	0	40	407	1
Total	5,581	36,680	1,292	17074	81338	3450

Name of State/UTs	Financial Year 2021-22					
	Completed			Pending/ongoing at the ending of Year		
	No. of Roads	Road length	No. of Bridges	No. of Roads	Road length	No. of Bridges
Andaman And Nicobar	13	14	0	90	154	0
Andhra Pradesh	160	1282	12	362	2129	46
Arunachal Pradesh	152	598	57	285	2309	125
Assam	731	2164	401	553	774	162
Bihar	472	1862	313	626	2891	366
Chhattisgarh	467	3034	16	845	2252	57
Goa	0	0	0	0	0	0
Gujarat	31	1009	1	273	1805	1
Haryana	117	1384	0	142	875	0
Himachal Pradesh	300	1624	15	403	1935	26
Jammu And Kashmir	344	3283	53	845	1457	83
Jharkhand	391	995	66	487	2467	192
Karnataka	187	2560	13	600	2230	87
Kerala	20	67	1	183	765	2
Madhya Pradesh	381	4444	207	754	4877	344
Maharashtra	24	199	20	532	3531	123
Manipur	46	684	12	284	2235	138
Meghalaya	148	826	10	346	1016	65
Mizoram	31	346	0	102	406	0
Nagaland	8	198	36	45	262	16
Odisha	544	2819	96	1553	7179	141
Puducherry	0	0	0	45	106	0
Punjab	5	289	0	201	1792	16
Rajasthan	458	3255	3	152	698	5
Sikkim	29	141	4	155	536	69
Tamil Nadu	605	2063	9	548	1973	0
Tripura	22	172	2	97	364	16
Uttar Pradesh	216	3368	3	2316	15514	12
Uttarakhand	279	2067	18	661	1516	258
West Bengal	303	526	16	273	356	39
Telangana	54	631	14	419	2302	137
Ladakh	10	109	0	30	297	1
Total	6,548	42015	1,398	14207	67004	2527

Name of State/UTs	Financial Year 2022-23					
	Completed			Pending/ongoing at the ending of Year		
	No. of Roads	Road length	No. of Bridges	No. of Roads	Road length	No. of Bridges
Andaman And Nicobar	13	31	0	77	123	0
Andhra Pradesh	202	1051	10	160	1029	36
Arunachal Pradesh	172	1204	62	113	1081	63
Assam	357	624	116	351	1134	102
Bihar	223	1961	220	974	5681	315
Chhattisgarh	485	670	36	455	2171	169
Goa	0	0	0	0	0	0
Gujarat	143	824	1	130	959	191
Haryana	78	414	0	64	455	0
Himachal Pradesh	214	1126	16	234	1231	10
Jammu And Kashmir	410	462	30	590	2199	53
Jharkhand	128	1053	38	704	4595	311
Karnataka	354	1629	53	281	780	49
Kerala	23	133	0	160	630	2
Madhya Pradesh	344	3732	177	504	2075	465
Maharashtra	79	1133	74	865	4945	53
Manipur	101	1340	56	183	894	82
Meghalaya	195	481	35	206	959	30
Mizoram	53	192	0	49	211	0
Nagaland	12	69	8	33	194	8
Odisha	557	2668	37	996	4435	161
Pondicherry	0	38	0	45	68	0
Punjab	34	453	0	167	1339	16
Rajasthan	114	544	1	307	2535	39
Sikkim	61	282	22	94	248	47
Tamilnadu	261	847	0	287	1120	55
Tripura	39	123	4	90	467	12
Uttar Pradesh	744	5011	4	1572	10434	8
Uttarakhand	421	904	64	344	1668	194
West Bengal	181	123	25	236	1079	14
Telangana	58	496	17	448	2110	199
Ladakh	15	139	1	65	496	0
Total	6,071	29757	1,107	10784	57345	2684

Name of State/UTs	Financial Year 2023-24 (as on 03.08.2023)					
	Completed			Pending/ongoing at the ending of Year		
	No. of Roads	Road length	No. of Bridges	No. of Roads	Road length	No. of Bridges
Andaman And Nicobar	22	26	0	55	97	0
Andhra Pradesh	29	146	0	246	1788	108
Arunachal Pradesh	8	106	7	196	1691	86
Assam	36	66	4	315	1066	98
Bihar	111	997	32	863	4677	283
Chhattisgarh	38	102	5	417	2068	164
Goa	0	0	0	0	0	0
Gujarat	44	229	0	86	728	191
Haryana	19	185	0	45	265	0
Himachal Pradesh	19	100	0	215	1129	10
Jammu And Kashmir	45	89	5	545	2106	48
Jharkhand	55	177	12	649	4417	299
Karnataka	52	91	9	229	680	40
Kerala	11	49	1	261	1174	1
Madhya Pradesh	52	306	41	452	1762	624
Maharashtra	31	475	9	834	4469	44
Manipur	7	3	9	176	892	73
Meghalaya	7	32	5	199	928	25
Mizoram	4	4	0	45	206	0
Nagaland	3	5	1	70	701	7
Odisha	188	1052	17	808	3363	144
Puducherry	21	12	0	24	55	0
Punjab	34	364	1	133	975	31
Rajasthan	15	35	1	292	2500	38
Sikkim	7	4	7	87	241	40
Tamil Nadu	31	119	0	256	1001	55
Tripura	8	23	1	82	441	11
Uttar Pradesh	415	2994	1	1157	7418	7
Uttarakhand	34	24	11	310	1640	183
West Bengal	5	11	6	231	1067	8
Telangana	16	74	3	437	2059	234
Ladakh	1	9	0	64	487	0
Total	1,368	7908	188	9779	52093	2852

Annexure-II

Annexure referred to in part (b) of Lok Sabha Unstarred Question No. 3086 for 08.08.2023

Total funds Released and Expenditure incurred during last three years and current year 2023-24

Rs. in crore

Sl. No.	State Name	Release of Central Fund				Expenditure incurred including State share			
		2020-21	2021-22	2022-23	2023-24(as on 08.08.2023)	2020-21	2021-22	2022-23	2023-24(as on 08.08.2023)
1	UT of Andaman & Nicobar	0.00	9.215	12.22000	0	3.78	5.45	7.51	14.09
2	Andhra Pradesh	53.20	50.00	644.12500	0	396.75	508.86	748.63	170.80
3	Arunachal Pradesh	952.31	1090.60	1018.74000	3.2	1429.61	1279.07	1246.99	77.13
4	Assam	2516.62	1591.50	664.91342	0.00	2600.19	2488.03	1118.21	230.95
5	Bihar (RWD)	49.13	375.00	1443.23000	252	2173.52	1993.13	2070.96	778.92
6	Chhattisgarh	837.04	394.41	995.86684	2.03	1985.94	1902.34	1057.35	144.94
7	Goa	0.00	0.00	0.00000	0.00	0.00	0	0	0
8	Gujarat	79.08	195.50	266.62500	90.42	133.32	400.16	492.19	134.45
9	Haryana	0.00	353.23	168.25125	36.65	92.10	583.12	213.81	75.74
10	Himachal Pradesh	745.24	517.45	624.76000	183.50	1061.00	933.22	626.84	114.29
11	UT of J&K	1814.74	1328.34	717.00000	355.00	932.37	1485.28	1114.78	345.77
12	Jharkhand	293.50	0.00	332.63000	193.17	1083.34	598.44	745.63	375.51
13	Karnataka	49.29	704.25	720.466	0.00	728.40	1499.18	862.29	0
14	Kerala	89.97	0.00	106.76	1.24	71.66	49.91	124.57	38.37
15	Madhya Pradesh	1099.54	1392.25	1557.47000	27.64	2166.99	2419.14	1978.73	483.74
16	Maharashtra	0.00	0.00	742.99500	276.54	212.09	376.73	1062.82	368.68
17	Manipur	420.66	742.00	744.98000	0	605.77	718.36	537.37	155.74
18	Meghalaya	355.29	483.92	405.88500	0	473.71	536.92	373.72	92.88
19	Mizoram	1.59	74.34	584.19500	0	277.32	332.86	315.94	94.18
20	Nagaland	72.89	145.31	183.15000	0	144.70	125.83	198.65	34.87
21	Odisha	774.29	404.12	1235.87934	544.25	1754.13	1796.50	2088.94	650.13
22	Punjab	0.00	68.59	231.06250	107.55	2.67	295.14	428.72	207.32
23	UT of Puducherry	0.00	11.66	24.72000	0	0.00	0	27.08	6.32
24	Rajasthan	237.15	917.51	199.90000	0	492.13	1452.62	372.80	45.79
25	Sikkim	195.50	107.28	263.33175	0	178.52	177.89	230.34	62.66
26	Tamil Nadu	265.38	440.00	613.70000	0	626.92	1169.56	532.36	245.40
27	Telangana	0.00	86.38	321.42750	24.44	288.59	410.8	346.03	237.59
28	Tripura	69.57	73.88	267.59000	0	99.13	203.44	126.46	9.12
29	Uttar Pradesh	123.90	1418.55	2068.57000	591.11	440.19	2074.26	3367.32	1185.70
30	Uttarakhand	1536.27	787.00	1297.16000	0	1493.50	1218.45	1350.02	78.59
31	West Bengal	969.31	49.94	381.03319	0	1471.94	701.28	394.75	19.13
32	UT of Laddakh	50.00	140.79	109.9685	0.84375	514.73	109.66	107.81	8.57
	Total	13651.46	13952.98	18948.610	2689.58375	23935.01	27842.63	24170.02	6481.07

Annexure referred to in part (c) of Lok Sabha Unstarred Question No. 3086 for 08.08.2023

Balance Road length for Sanction**Road length in KM****RCPLWEA**

Name of the State	Road length balance for sanction
Chhattisgarh	62.80

PMGSY-III

S. No.	Name of State(s)	Allocated	Sanctioned	Balance to be sanctioned
1	Andaman & Nicobar	200	0	200
2	Andhra Pradesh	3285	3225	60
3	Arunachal Pradesh	1375	720	655
4	Assam	4325	3756	569
5	Bihar	6162.5	6001	161.5
6	Chhattisgarh	5612.5	5606	6.5
7	Goa	62.5	0	62.5
8	Gujarat	3012.5	3015	-2.5
9	Haryana	2500	2496	4
10	Himachal Pradesh	3125	440	2685
11	Jammu & Kashmir	1750	1272	478
12	Jharkhand	4125	4085	40
13	Karnataka	5612.5	5608	4.5
14	Kerala	1425	1281	144
15	Ladakh	500	418	82
16	Madhya Pradesh	12362.5	12365	-2.5
17	Maharashtra	6550	5478	1072
18	Manipur	812.5	0	812.5
19	Meghalaya	1225	443	782
20	Mizoram	487.5	0	487.5
21	Nagaland	562.5	511	51.5
22	Odisha	9400	9376	25
23	Punjab	3362.5	2084	1278.5
24	Rajasthan	8662.5	8222	440.5
25	Sikkim	287.5	0	287.5
26	Tamil Nadu	7375	4449	2926
27	Telangana	2427.5	2423	4.5
28	Tripura	775	232	543
29	Uttarakhand	2287.5	1091	1196.5
30	Uttar Pradesh	18937.5	18524	413.5
31	West Bengal	6287.5	857	5430.5
32	Puducherry	125	0	125
	Total	1,25,000	1,03,978	21,023